

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2020

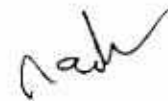
Having taken note of the fact that nationwide lockdown was declared due to COVID-19 pandemic from 25.03.2020 after the Janta curfew on 22.03.2020 and the period corresponds with the stipulated period i.e. 22.03.2020 to 28.03.2020, during which the applicants of District Judge (Entry Level), Direct from Bar Exam - 2020 were required only to upload their documents, several candidates who could not upload their documents completely or uploaded it partially, during the stipulated time as per the Advertisement No. BSJS/1/2020 dated 11.02.2020, are permitted to upload their documents.

The online portal shall remain open from **06.07.2020 to 19.07.2020** till 23:59 hours only for the purpose of uploading the scanned photograph, signature, declaration written in the handwriting of the candidate, filling in Bank reference number and obtaining the printout of the application form.

Further, the applicants having Registration No. 2020101100, 2020103171, 2020100828 & 2020101689 who have filed their representation for rectification of mistakes / defects in their online applications, are also allowed to rectify the same within the aforesaid period.

By order of the Court

Patna High Court, Patna
Date: 02.07.2020



Registrar General